

{[THE DEPUTY MINISTER MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN) : (a) and (b) The matter is under the consideration of the Government.]

**HUNGER STRIKE BY THE LEADERS OF TEL SHODHAK MAZDOOR UNION, BARAUNI**

638. SHRI P. K. KUMARAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there was any hunger strike by the leaders of the Tell Shodhak Mazdoor Union, Barauni, in the first week of August, 1964;

(b) if so, what were the reasons for the hunger strike;

(c) whether the dispute has now been settled; and

(d) if not, what are the reasons for the delay?

THE MINISTER, OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) The reasons stated we'e (i) retrenchment of workers on account of the completion of the first phase of refinery works, (ii) payment of weekly rest for the period prior to 10th December, 1962 and (iii) reduction of rent for the operation^ staff sharing accommodation in the Township.

(c) and (d) While the disputes relating to (") and (in) above have been settled, the retrenchment of construction workers rendered surplus is inescapable.

**GRANTS TO STATES FOR SECONDARY SCHOOLS**

639. SHRI G. M. MIR: Willi the Minister of EDUCATION be pleiised to state:

(a) whether it is a fact that Government have offerd State Governments Central assistance on fr 100%

t[ ] English translation.

grant basis for Secondary Schools during the Third Plan period; and

(b) if so, what are those schemes for which Central funds would be earmarked?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

In addition to the schemes approved earlier, a new scheme has been sanctioned this year.

(b) The Scheme is 'Improvement of Secondary Education' which has the following components: —

- (1) Strengthening of Science Laboratories;
- (2) Special Training of Science Teachers;
- (3) Improvement of School Libraries.

**DETECTION OF ILLEGAL ARMS FACTOR\* IN JABALPUR**

640. SHRI G. M. MIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an illegal arms factory was detected in Jabalpur in March, 1964;

(b) if so, what action has been taken by the Government; and

(c) how many persons were arrested in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): No, Sir.

(b) and (c) Do not arise.

**CONSTRUCTION OF YOUTH HOSTELS IN INDIA**

641. SHRI G. M. MIR: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Youtii Hostels Association in India has decided to build hostels in major cities before the end of the Third Plan; and

(b) if so, how much amount has been earmarked for this purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): (a) The Youth Hostels are proposed to be built in major cities and in other parts of the country by the Government of India and not by the Youth Hostels Association of India. The scheme is, however, yet to be approved by Ministry of Finance.

(b) Subject to the approval of the scheme, the total amount available is about Rs. 18-15 lakhs.

#### ट्राम्बे का उर्वरक का कारखाना

६४२. श्री भगवत नारायण भार्गव : क्या पेट्रोल तथा रसायन मंत्री यह बताने की कृपा करेंगे कि ट्राम्बे का उर्वरक का कारखाना कब तक चालू हो जायेगा और उसमें अब तक कितनी पूंजी लग चुकी है ?

#### J[TROMBAY FERTILIZER PLANT

642. SHRI B. N. BHARGAVA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the time by when the Trombay Fertilizer Plant will go into operation and the amount of capital so far invested thereon?

पेट्रोलियम और रसायन मंत्रालय में राज्य मंत्री (श्री श्री० बी० अलगसेन) : यह आशा है कि उर्वरक कारखाने में अमोनिया प्लांट नवम्बर में परीक्षण परिचालन ( Trial Operations ) शुरू करेगा और इसके बाद लगभग ६ सप्ताहों की अवधि में यूरिया प्लांट शुरू होगा। ३१ जुलाई, १९६४ तक २७.६२८ करोड़ रुपये खर्च किये गये।

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGE-SAN) : The Ammonia plant in the Fertilizer factory is expected to start trial operations in November followed by the urea plant in about 6 weeks' time thereafter. The expenditure incurred up to 31st July 1964 is Rs. 27-928 crores.]

#### मिंदर में पाकिस्तानी बम का पाया जाना

३६२. श्री महावीर दास : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिल्ली के हिन्दी दैनिक "हिन्दुस्तान" दिनांक २९ जुलाई, १९६४, के पृष्ठ ५, कालम ६ में "मिंदर में पाकिस्तानी बम मिला" शीर्षक के अधीन प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हाँ, तो क्या संयुक्त राष्ट्र के मुख्य पर्यवेक्षक के पास इस सम्बन्ध में कोई शिकायत की गई है ; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर 'ना' हो तो इसका क्या कारण है ?

#### t [PAKISTANI BOMB FOUND IN MENDHAR

362. SHRI MAHABIR DASS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in 'Hindustan' (a Hindi Daily) of Delhi of 29th July, 1964 at page 5, column 6, under the caption "Mendhar men Pakistani bum mila" (A Pakistani bomb found in Mendhar);

(b) if so, whether a complaint in this regard has been lodged with the United Nations Chief Observer; and

[ ] English translation. -[•Transferred from the 15th September, 1964.